

**FAMILY WELFARE** be pleased to state :

(a) whether the Indian Council of Medical Research (ICMR) has suggested measures to prevent AIDS ;

(b) if so, the details thereof ;

(c) whether Government have examined these suggestions ; and

(d) if so, the steps taken to implement them ?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTILAL VORA) :** (a) to (d) In consultation with the Indian Council of Medical Research, the following control measures have been adopted to prevent the spread of HIV infection :—

- A net work of reference/surveillance Centres for Serological detection of HIV infection among high risk groups including prostitutes and persons with sexually transmitted diseases are being established all over the country.
- Guidelines regarding management of sero-positive persons and the precautions that these individuals should take have been prepared and communicated to the State Health authorities.
- Health education activities to promote community awareness through mass media have been intensified.
- All new foreign entrants to Indian Universities are screened for HIV antibodies and only those who are sero-negative are admitted.
- Guidelines have been sent to State health authorities for screening of persons belonging to high risk groups including blood donors etc. for HIV antibodies.
- Restrictions have been imposed on import of blood and blood products without AIDS clearance certificate.
- Instructions have been issued to State health authorities to ensure

use of either pre-sterilised disposable syringes and needles as far as possible or strict sterilisation practices be administered.

**Provision of Latest Navigational Communication Equipments at Airports**

**609. SHRI Y.S. MAHAJAN :** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether a majority of the airport in the country do not have the latest navigational communication and other facilities;

(b) if so, the details of the programme drawn up to provide such equipments and facilities ; and

(c) the estimated expenditure and how it is proposed to be met ?

**THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :** (a) to (c) Airports in the country have been provided with navigational, communication and other facilities which conform to the standards laid down by International Civil Aviation Organisation. The communication and navigational facilities at airports are constantly modernised either by replacement of old technology equipment or by provision of new facilities.

**Construction of Marine Drive from Konark to Gopalpur on Sea Coast**

**610. SHRI BRAJA MOHAN MOHANTY :** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is any proposal for constructing a Marine Drive from Konark to Gopalpur on Sea coast to develop tourism in Orissa particularly in Puri district and

(b) whether there has been any exchange of views with the State Governments concerned in this regard, if so, the details thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :** (a) The Central Ministry of Tourism has neither

received any proposal from the Government of Orissa for central financial assistance for construction of a Marine Drive from Konark to Gopalpur nor is Marine Drive an approved plan scheme of the Ministry.

(b) The project has been taken up by the State Government in the State sector and the Ministry has emphasised upon the State Government the need to ensure expeditious completion of the project.

**Vayudoot service between Osmanabad and Bombay**

611. SHRI ARVIND TULSHI KAMBLE : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether there is any proposal to start a Vayudoot service between Osmanabad and Bombay via Sholapur ;

(b) if so, by when the service is likely to be started ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL)

(a) to (c) Though there is no proposal at present to start a Vayudoot service between Osmanabad and Bombay via Sholapur, as Osmanabad is not in the approved list of stations to be airlinked by Vayudoot during the current Five Year Plan Period, the possibility of providing such a service subject to availability of aircraft capacity, provision of infrastructure and economic viability of operations cannot be ruled out

**HUDCO Policy to Finance Building of Houses in Karnataka/Tamilnadu**

612. SHRI G.S. BASAVARAJU :  
SHRI S.B. SIDNAL :  
SHRIMATI BASAVARAJESWARI :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the HUDCO has approved a policy to finance building of houses in Karnataka and Tamil Nadu during the current financial year ;

(b) whether any scheme in this regard has been prepared, if so, the details thereof; and the total financial aid provided;

(c) whether in addition HUDCO has agreed to provide loans to individuals to build six thousand houses in each State; and

(d) if so, the time, by which these houses will be completed and what will be the mode of recovery ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The HUDCO provides loan assistance to different eligible agencies throughout the country for various Housing and Urban Development Schemes as per guidelines laid down. At the beginning of each financial year HUDCO communicates the loan allocations to various States/UT based on their area and population. No specific policy has been approved for Karnataka and Tamil Nadu.

The loan allocations for Karnataka and Tamil Nadu for the current financial year and the amounts sanctioned as on 30-6-88 are as under :—

State	Loan allocation 1988-89 (Rs. crores)	Sanction as on 30-6-88
Karnatak	25.83	6.90
Tamil Nadu	37.80	8.74